



**RESERVE BANK OF INDIA**

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March 22, 2005

### **Reserve Bank cancels the certificate of registration**

The Reserve Bank of India, in exercise of the powers conferred on it under Section 45 IA of the Reserve Bank of India Act, 1934, has cancelled the certificate of registration issued to the following companies for carrying on the business of a Non-Banking Financial Institution:

<u>Name of the Company</u>	<u>Cancelled on</u>
1. Twin Cities Investments & Finances Limited, SBI Staff Colony, New Bakaram, Hyderabad-500 080	March 2, 2005
2. Parasnath Fin-Sec Pvt. Ltd., 78, Jai Jawan Colony, Scheme No.3, Tonk Road, Jaipur, Rajasthan	March 4, 2005
3. Sri Ramalingeshwara Leasing & Autofin Pvt. Ltd., Door No.5-7-72, Opposite Congress Office, Prakasham Bazar, Nalgonda-508 001	March 2, 2005

As such, the above companies cannot transact the business of a non-banking financial institution as defined in Clause (a) of Section 45 I of the Reserve Bank of India Act, 1934.

**P. V. Sadanandan**  
Manager

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